

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**O.A. No.60/1277/2018 &
M.A. No.60/1632/2018
O.A. No.60/1278/2018 &
M.A. No.60/1633/2018**

Date of decision: 23.10.2018

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

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1. O.A. No.60/1277/2018

1. Raj Mohan Singh S/o. Sh. Niranjan Singh, aged 40 years at present PTI, Group 'B', Govt. Model High School, Sector 28-C, Chandigarh, resident of House No. 2604, Sector 67, Mohali-160067.
2. Anju Gupta D/o. Sh. R.K.Gupta, W/o. Sh. Vivek Gupta, aged 39 years, at present TGT (Science Medical) (regular) posted at Govt. Model High School, Sector 28-C, Chandigarh, resident of House No. 14-C, Saini Vihar, Phase-4, Baltana, Distt. Mohali-160062.
3. Paramjeet Kaur D/o. Sh. K.S.Malhotra, W/o. Sh. Harshinder Singh Kohli, aged 46 years, now relieved as Lecturer English from Govt. Model High School, Karsan, Chandigarh, resident of House No. 1143, Sector 33-C, Chandigarh-160033.
4. Rajesh Siwach S/o. Sh. Kitab Singh, aged 44 years, At present Fine Arts Master, regular posted at Govt. Model High School, Sector 32-D, Chandigarh, resident of House 3344/2, Sector 45-D, Chandigarh-160045.
5. Kanchan D/o. Sh. Ram Nath, aged 44 years, now relieved as Lecturer in Fine Arts from Govt. Model Senior Secondary School, Sector 8-B, Chandigarh, resident of House No. 590, Sector 8, Panchkula-134107.
6. Sunita Kaushal W/o. Sh. Shammi Kaushal, aged 56 years, relieved from Govt. Model Senior Secondary School, Sector 46-D, Chandigarh resident of House No. 970, Shivalik Society, Sector 49-A, Chandigarh-160049.
7. Aneetinder Kaur D/o. Sh. Baldev Singh, aged 50 years, now relieved as Lecturer in English from Govt. Model Senior Secondary School, Sector 8, Chandigarh, resident of House No. 1574, Sector 18-D, Chandigarh-160008.
8. Pritinder Kaur D/o. Sh. IVS Sodhi, aged 41 years, relieved as Lecturer in English from Govt. Model Senior Secondary School, Sector 8-B, Chandigarh, resident of House No. 2218, Sector 27-C, Chandigarh-160027.
9. Anupam Gulati D/o. Sh. Hans Raj Gulati, W/o. Sh. Harish Kumar Sardana, aged 48 years, now relieved as PGT (English) from Govt. Senior Secondary School, Dhanas, resident of House No. 3102, Sector 27-D, Chandigarh-160027.

10. Vinod Arora S/o. Sh. Kanwar Bhan, aged 42 years, at present Fine Arts Master (regular), now posted at Govt. Model High School, Sector 41-D, (Badheri), UT., Chandigarh, resident of House No. 876-A, Sector 43-A, Chandigarh-160047.
11. Rinku D/o Sh. Naresh Kumar, aged 43 years, at present Fine Arts Mistress, now posted at Govt. Model Senior Secondary School, Sector 39, Chandigarh, resident of House No. 876-A, Sector 43-A, Chandigarh-160047.
12. Namita Sehgal D/o. Sh. Prem Parkash Sehgal, W/o. Sh. Ramesh Kumar Verma, aged 46 years, at present TGT Social Studies, posted at Govt. Model Senior Secondary School, Sector 26, Chandigarh, resident of House No. B-6, HSIIDS Apartments, Sector 14, Panchkula-134107
13. Tejleen Sidhu D/o. Sh. Janpal Singh Sidhu, aged 41 years, TGT (Home Science), Govt. Model High School, Mauli Colony, Chandigarh, resident of House No. 762, Sector 16, Panchkula-134107.
14. Nidhi Seth D/o. Sh. Vinod Seth, W/o. Sh. Amit Bhalla, aged 39 years, TGT Social Study, Govt. Model High School, Pocket No. 8, Indira Colony, Mani Majra, UT., Chandigarh resident of Flat No. 14, Sector 5, Mansa Devi Complex, Group Housing Society, 39, Panchkula -134107 (Haryana)
15. Rajiv Kumar S/o.Late Sh. Arjun Singh, aged 45 years, at present TGT Math(regular), now posted at Govt. Model Senior Secondary School , Sector 46-D, Chandigarh, resident of House No. 829, Sector 41-A, Chandigarh-160041.
16. Ravinder Saini S/o. Sh. Rattan Singh, aged 43 years, at present Lecturer in Hotel Management, Govt. Model Senior Secondary School, Sector 10, Chandigarh, resident of House No. 1253, Sector 33-C, Chandigarh-160033.
17. Veena D/o. Sh. Satwant Singh, aged 64 years, now retired as Lecturer in Economics from Govt. Model Senior Secondary School, Karsan, UT., Chandigarh, resident of House No. 222/1, SBP Homes-3, Tower 9, Sector 12-B, Chajjumajra, Mohali-160055.
18. Ritu Gupta D/o. Sh. Raj Kumar Gupta, W/o. Sh. Rampal, aged 41 years, at present JBT, Govt. Model Senior Secondary School, Sector 56, Chandigarh, resident of House No. HL 178, Phase-2, Mohali-160062.
19. Anuradha Joshi D/o. Sh. S.B.Mehta, aged 46 years, now relieved as PGT English from Govt. Model Senior Secondary School, Sector 20, Chandigarh, resident of House No. 3349, Sector 126-D, Chandigarh-160126.
20. Siddharth Jain S/o. Sh. Rai Chand Jain, aged 40 years, TGT Maths (regular) posted at Govt. Model High School, Karsan, Chandigarh, resident of House No. 3001/1, Sector 47-D, Chandigarh-160047.
21. Harjit Singh S/o. Late Sh. Achhar Singh, aged 43 years, at present TGT Hindi (Regular), posted at Govt Model Middle School, Sector 23-D, Chandigarh, resident of House No. 1642, Sector 40-B, Chandigarh-160040.
22. Naresh Kumar S/o. Sh. Gian Chand, aged 45 years, TGT Science (NM), Govt. High School, Daddu Majra, UT., Chandigarh resident of House No. 254-B, Sector 43-A, Chandigarh-160047.
23. Jaspreet Kaur D/o. Sh. Jarnail Singh, aged 47 years, at present TGT Home Science (Regular), posted at Govt. Model High School,

- Karsan, UT, Chandigarh, resident of House No. HIG 2, Sector 48-C, Mohali-160048.
24. Roseleen D/o. Sh. Kamal Raj Chauhan, aged 41 years, at present TGT Home Science, Govt. Model High School, Sector 38 (West), Chandigarh, resident of House 2231-A, Sector 27-C, Chandigarh-160027.
25. Abhishek Vashisht S/o. Sh. Chander Prakash Sharma, aged 39 years, S.S.Master, Govt. Model High School, Sector 38-D, Chandigarh, resident of House No. 2668, Sector 40-C, Chandigarh-160040.
26. Amandeep Kaur Cheema D/o. Sh. Randhir Singh, aged 39 Years, at present TGT Fine Arts (regular) posted at Govt. High Smart School, Sector 50, Chandigarh, resident of House No. 2183-B, Sector 63, Block No. 14, Chandigarh-160063.
27. Sushma Saurabh D/o. Brij Bhushan Aggarwal, aged 44 years, at present TGT Science (Regular), posted at Govt. Middle School, Pocket No. 6, Manimajra, UT., Chandigarh, resident of House No. 1087/B2, V.K.Colony, Pinjore-134107 (Haryana)
28. Nisha D/o. Sh. Roshan Lal, aged 40 years, at present TGT Fine Arts (regular), posted at Govt. Model Senior Secondary School, Sector 44, Chandigarh, resident of House No. 2255/1, Sector 45-C, Chandigarh-160047.
29. Rachna D/o. Sh. Davinder Mohan Parti, aged 41 years, at present TGT Social Science (Regular), posted at Govt. Model High School, Sector 38-D, Chandigarh, resident of House No. 2911, Sector 37-C, Chandigarh-160037.
30. Alka Kalra D/o. Sh. B.D. Kalra, Aged 41 years, at present Lecturer in Maths, Govt. Model Senior Secondary School , Sector 23, Chandigarh, resident of House No. 477/3A, Sector 53, Mohali-160053.
31. Kulwinder Singh Chhabra S/o. Sh. Harcharan Singh Chhabra, aged 43 years, at present TGT Science (NM) (Regular), posted at Govt. Model Senior Secondary School, Sector 35-D, Chandigarh, resident of House No. 477/3A, Sector 53, Mohali-160053.
32. Rajesh Kumar S/o. Sh. Prem Chand, aged 42 years, at present JBT Teacher (regular) posted at Govt. Middle School, Pocket No. 6, NAC Mani Majra, UT., Chandigarh, resident of House No. 1125-D, Saini Vihar, Phase-3, Baltana-160102.
33. Ritu Bhanot D/o. Sh. K.L.Sharma, aged 48 years, TGT (Hindi), Govt. Middle School, Burail, UT., Chandigarh, resident of House No. 1413, Sector 49-B, Pushpak Complex, Chandigarh-160049.
34. Shamsher Singh S/o. Sh.Jagtar Singh, aged 37 years, at present TGT Medical Science (Regular), posted at Govt. High School, Sector 47-A, Chandigarh, r/o House No. 3966,Sector 47-D, Chandigarh-160047.
35. Shalu Gulati, D/o. Sh. L.L.Gulati, aged 45 years, at present TGT Home Science (Regular), posted at Govt. High School, Sector 46-C, Chandigarh, resident of House No. 3511, Sector 46-C, Chandigarh-160047.
36. Parkash Singh S/o. Sh. Avtar Singh Rawat, aged 40 years, at present TGT (Non Medical) (regular), posted at Govt. Model High School, Sector 38 West, Chandigarh, resident of House No. 820/1 Sector 41-A, Chandigarh-160014.

37. Gurcharan Singh S/o. Sh. Nasib Singh, aged 41 years, at present TGT Hindi (Regular), posted at Govt. Middle School, Sector 46, Chandigarh, resident of House No. 613, MIG Flats, Phase-9, Mohali-160063.
38. Shelly Sharma D/o. Sh. Romesh Sharma, aged 40 years, at present TGT (Home Science) (regular), posted at Govt. Middle School, Bapu Dham Colony, Chandigarh, resident of House No. 3269, Sector 46-C, Chandigarh-160046.
39. Satish Kumar S/o. Sh. Naranjan Chand, aged 42 years, lastly posted at Govt. High School, Sector 40-A, Chandigarh as Teacher (on contractual basis), resident of Village Damod, PO Jasana, Teshil Bangana, Distt. Una (Himachal Pradesh)-174307
40. Nisha Rani D/o. Sh. Dharamveer, aged 48 years, W/o. Sh. Kuldeep Kumar Puri at present S.S.Mistress (Contractual), Govt. Model High School, Mauli Colony, Chandigarh, resident of House No. 1084, Sector 10, Panchkula-134107.
41. Naveen Kumar Sharma S/o. Sh. Roshan Lal Sharma, aged 39 years, at present DPE (Regular), posted at Govt. Model Senior Secondary School, Sector 33-D, Chandigarh, resident of House No. 1025 A, Sector 41-B, Chandigarh-160041.
42. Parveen Kumar Sharma, S/o. Sh. Roshan Lal Sharma, aged 39 years, at present DPE (Regular), posted at Govt. Model Senior Secondary School, Sector 32-C, Chandigarh, resident of House No. 253-A, Sector 43-A, Chandigarh-160043.
43. Mukta Rani D/o. Sh. Om Parkash Dhiman, aged 41 years, at present TGT (Science Non-Medical) (regular) posted at Govt. Model Senior Secondary School, MHC, Mani Majra, UT., Chandigarh, resident of House No. 524-A, Sector 7 Chandigarh-160066.
44. Supinder Kaur D/o. Sh. Santokh Singh, aged 58 years, at present Coordinator (Contractual) under SSA, posted at Govt. Model Senior Secondary School, Sector 40, Chandigarh, resident of House No. 356, Phase-2, Sector 54, Mohali-160054.
45. Rosy Garg, D/o. Sh. D.R.Singla, aged 47 years, TGT Social Science (Contract), Govt. Model High School,, Sector 38-d, Chandigarh, resident of House No. 362, Sector 38-A, Chandigarh-160038.
46. Sneh Lata D/o. Sh. Babu Ram Sharma, aged 45 years, at present PGT (Sociology) (regular), posted at Govt. Model Senior Secondary School, Sector 40-B, Chandigarh, resident of House No. 187, Sector 40-A, Chandigarh-160040.
47. Vinod Kumar S/o. Sh. Amarnath Sharma, aged 40 years, at present PTI (Contract) posted at Govt. Model Senior Secondary School, Khuda Ali Sher, UT., Chandigarh, resident of House No. 5096/2, Sector 38 West, Chandigarh-160038.
48. Pawan Kumar S/o. Sh. Ram Dhan aged 37 years, now relieved as JBT from Govt. Model Senior Secondary School, Sector 46, Chandigarh, resident of House No. 1399, Sector 39-B, Chandigarh-160039.
49. Harjit Singh S/o. Sh. Chanan Singh, aged 42 years, at present DPE (Regular), posted at Govt. Model High School, RC-2, Dhanas, Chandigarh, resident of House No. 75, VPO Daddumajra, UT., Chandigarh-160014.
50. Rajneesh Kansal S/o. Sh. Hari Ram, aged 42 years, at present DPE (Regular), posted at Govt. Model Senior Secondary School, Sector 35-D, Chandigarh, resident of House No. 3269/2, Sector 44-D,

- Chandigarh-160044.
51. Gurpreet Singh S/o. Sh. Balbir Singh, aged 42 years, at present DPE (Regular), posted at Govt. Model Senior Secondary School, Sector 35-D, Chandigarh, resident of House No. HL-70, Phase-7, Mohali-160062.
52. Balwinder Singh S/o. Sh. Sucha Singh, aged 46 years, at present Work Experience Teacher/TGT, Govt. Model Senior Secondary School, Sector 15-C, Chandigarh, resident of House No. 132, VPO Dhanas, UT., Chandigarh-160014.
53. Supninder Kaur D/o. Sh. Tarlochan Singh, aged 36 years, at present Math Mistress (Regular), Govt. Model Senior Secondary School, Karsan, UT., Chandigarh, resident of House No. 615, Green Field Majitha Road, Amritsar-143601.
54. Vinod Kumar S/o. Sh. Roshan Lal, aged 41 years, at present Lecturer (Physics) (regular), posted at Govt. Model Senior Secondary School, Sector 33, Chandigarh, resident of Sharanya Niwas, VPO Mullanpur Garib Das, Distt. S.A.S.Nagar (Mohali) New Chandigarh-160033.
55. Jagroop Kaur D/o. Sh. Jagdev Singh, W/o. Sh. Inderpal Singh, at present TGT (Social Studies) posted at Govt. Model High School, Sector 38 (West), Chandigarh, resident of House No. 2917, Sector 37-C, Chandigarh-160037.
56. Tripta Bedi D/o. Sh. Harbhajan Singh Bedi, W/o. Sh. Manpreet Singh, aged 41 years, at present TGT Maths, posted at Govt. Model Senior Secondary School, Sector 22-A, Chandigarh, resident of House No. 79, Ranjit Nagar, Sector 11, Kharar, Distt. SAS Nagar-160011
57. Rashmi D/o. Sh. B.M.Verma, aged 44 years, at present TGT Home Science (Regular), Govt. High Smart School, Sector 50, Chandigarh, resident of House No. 1617, Sector 50 Progressive Society, Chandigarh-160050.
58. Harjinder Kaur D/o. Sh. Tarlok Singh, aged 39 years, now relieved as PGT (Physics) from Govt. Model Senior Secondary School, Sector 32, Chandigarh, resident of House No. 751-A, Phase-11, Mohali-160065.
59. Aparna Chopra D/o. Sh. S.D.Pabbi, W/o. Lalit Chopra, aged 46 years, at present TGT Social Studies (Regular), posted at Govt. Model High School, Sector 26, Police Lines, Chandigarh, resident of House No. 494, Sector 12-A, Panchkula-134107.
60. Poonam Bhandari D/o. Sh. Kundan Singh Koranga W/o. Sh. Tara Singh Bhandari, aged 39 years, at present Lecturer in Vocational Teacher IT (Contract) posted at Govt. Model Senior Secondary School, Sector 23-A, Chandigarh, resident of House No. 831-C, Sector 33-B, Chandigarh-160033.
61. Naresh Kumar S/o. Sh. Roshan Lal, aged 42 years, at present Punjabi Master (Regular), posted at Govt. Model Senior Secondary School, Sector 8, Chandigarh, resident of House No. 3031/2, Sector 40-D, Chandigarh-160040.
62. Daljeet Kumar S/o. Sh. Maroo Ram, aged 40 years, at present TGT Science (Non Medical), posted at Govt. High School, Sarangpur, UT., Chandigarh, resident of House No. 108, New Colony 1, Khuda Lahora, UT., Chandigarh-160014.
63. Kanchan Bala W/o. Sh. Gurpreet Singh, aged 39 years, at present TGT (Social Studies) posted at Govt. Model Senior Secondary

- School, Sector 8-B, Chandigarh, resident of House No. 1114, Phase-10, Mohali-160064.
64. Neelam Sood D/o. Late Parkash Chand Sood, aged 50 years, at present TGT Science (Medical) (Regular), posted at Govt. High School, Sector 50-D, Chandigarh, resident of House No. 375, Sector 10, Panchkula-134107.
65. Sanjay Rohilla S/o. Late Sh. K.K.Rohilla, aged 47 years, at present TGT Science (Medical), Govt. Model Senior Secondary School, Khuda Lahora, UT., Chandigarh, resident of Flat No. 77A, KSB Marigold Homes 1, Kharar, Distt. Mohali-160069.
66. Gurinder Kaur D/o. Sh. Surjit Singh, W/o. Sh. Manjit Singh, aged 39 years, at present TGT (Social Science) contract posted at Govt. Model Senior Secondary School, Sector 32-D, Chandigarh, resident of House No. 1860, Phase-7, Mohali-160061.
67. Adika D/o. Sh. Jagdeep Kumar, W/o. Sh. Tejpal, aged 40 years, at present TGT (Hindi) Contract, Govt. Model Senior Secondary School, Sector 10, Chandigarh, resident of House No. 1797-A, Sector 43-B, Chandigarh-160047.
68. Mandeep Kumar S/o. Sh. Pala Ram, aged 38 years, lastly posted at Govt. Model Senior Secondary School, Sector 40-D, Chandigarh as JBT (on contract basis) resident of House No. 72/27, Jain Colony Camp, Yaumna Nagar-135003
69. Anshul Pal S/o. Sh. Ranjit Kumar Pal, aged 39 years, lastly posted at Govt. Primary School, Sector Timber Market, UT., Chandigarh as JBT (on contract basis), resident of House No. 737, Vishranti City, Gazipur Road,Zirakpur, Distt. Mohali-160080.
70. Amit Gupta S/o. Sh. Sheel Dev, aged 38 years, lastly posted at Govt. High School, Khuda Lahora as JBT (on contractual basis), resident of VPO Bilaspur, Distt. Yamuna Nagar-135003.
71. Pankaj Sharma S/o. Sh. Siriniwas, aged 40 years, lastly posted at Govt. High School, Bapu Dham Colony, Sector 26, Chandigarh (on contractual basis), Resident of House No. 1885/45, Ranjit Nagar, Ambala City-134203.
72. Jagdeep Kalia S/o. Sh. Rajender Kumar, aged 41 years, lastly posted at Govt. Girls High School, Sector 25, Chandigarh as JBT (on contractual basis), resident of House No. 1014, Block-G, Professor Colony, Yamuna Nagar-135003.
73. Sanjeev Kumar S/o. Sh. Suresh Kumar, aged 37 years, lastly posted at Govt. High School, Sector 38-B, Chandigarh, resident of Village Sankhera, Distt. Yamuna Nagar (Haryana)-135003.
74. Mohit S/o. Sh. Subhash Chander, aged 38 years, lastly posted at Govt. High School, Sector 26, Bapu Dham Colony, Chandigarh as JBT (on contractual basis), resident of House No. 169, Ward No.2, Bajram Street, Thanesar, Kurukshetra (Haryana)-136118.
75. Munish Kumar S/o. Sh.Om Parkash, aged 41 years, lastly posted at Govt. High School, Sector 11-A, Chandigarh as JBT (on contractual basis), resident of VPO Amin, Distt. Kurukshetra (Haryana)-136118.
76. Rajesh Kumar S/o. Sh. Sewa Singh, aged 38 year, lastly posted at Govt. Model Senior Secondary School, Sector 56, Chandigarh as JBT (on contractual basis), resident of VPO Serhada, Distt. Kaithal (Haryana)-136027.
77. Ashok Kumar S/o. Sh. Om Parkash, aged 37 years, lastly posted at Govt. Model High School, Sector 41-D, Chandigarh as JBT (on contractual basis), resident of House No. 19/705, Gali No. 2, Nai

78. Basti, Bhadurgarh, Distt. Jhajjar (Haryana)-124507
Parveen Kumar S/o. Sh. Rampal, aged 43 years, lastly posted at Govt. High School, Hallo Majra, UT., Chandigarh as JBT (on contractual basis), resident of Shitalpuri Colony, Nirwana Road, Jind (Haryana)-126101.
79. Rishipal S/o. Sh. Attar Singh, aged 40 years, lastly posted at Govt. Model Senior Secondary School, Sector 43, Chandigarh as JBT (on contractual basis), resident of House No. 1340, Near BSNL Tower, Garhi Patti Rajound, Distt. Kaithal (Haryana)-136027.
80. Rakesh Kumar S/o. Sh. Bal Kishan, aged 42 years, lastly posted at Govt. High School, Indira Colony, Mani Majra, UT, Chandigarh as JBT (on contractual basis), resident of House No. 717/27, West Ram Nagar, Sonipat (Haryana)-131101.
81. Ashok Kumar S/o. Sh. Om Parkash, aged 37 years, lastly posted at Govt. High School, Indira Colony, Mani Majra, UT, Chandigarh as JBT (on contractual basis), resident of House No. 19-A M.S. Enclave Dhakoli, Zirakpur, Distt. Mohali-160068.
82. Ajay Kumar S/o. Sh. Sat Parkash, aged 39 years, lastly posted at Govt. High School, Dariya, Near Railway Station, Chandigarh as JBT (on contractual basis), resident of House No. 1351/6, Jain Bagh Colony, Gali No.2, Sonipat (Haryana)-131101.
83. Harish Kumar S/o. Sh. Jagdish Kumar, aged 38 years, lastly posted at Govt. Model High School, Sector 39, Chandigarh as JBT (on contractual basis), resident of House No 257/12, Krishna Colony, Jind (Haryana)-135003.
84. Pardeep Bhardwaj S/o. Sh. Pala Ram, aged 38 years, lastly posted at Govt. High School, Lahora, Chandigarh as JBT (on contractual basis), resident of House No. 864, Sector 7, Karnal (Haryana)-132001.
85. Anil Kumar S/o. Sh. Jai Narayan, aged 39 years, lastly posted at Govt. Primary School, Sector 26 (Timber Market), Chandigarh as JBT (on contractual basis), resident of House No. 1260, Sector 19, Part-1, HUDA, Kaithal (Haryana)-136027.
86. Sai Gopal S/o. Sh. K.P.Gupta, aged 36 years, Govt. Model Senior Secondary School, Sector 56, Chandigarh, resident of House No. 161, Gurdev Nagar, Zirakpur, Distt. Mohali--160161.
87. Pawan Kumar S/o. Sh. Jagan Nath, aged 38 years, lastly posted at Govt. Model Senior Secondary School, Sector 45, Chandigarh, (on contractual basis), resident of House No. 626, Saravhitkari Society, Sector 48-A, Chandigarh-160048.
88. Dayanand Sharma S/o. Sh. Mahipal, aged 39 years, now relieved as JBT Teacher from Govt. High School, Hallomajra, UT., Chandigarh, resident of VPO Shahzadpur, Distt. Ambala-134203
89. Arun Kumar S/o. Sh. Puran Chand, aged 42 years, JBT, Govt. High School, Hallomajra, UT., Chandigarh, resident of Village Teha Brahamana, Post Office Changnoli, Bilaspur, District Yamuna Nagar (Haryana)-135003.
90. Hans Raj S/o. Sh. Atma Ram, aged 47 years, lastly posted at Govt. Model High School, Sector 39-C, Chandigarh as JBT (on contractual basis), resident of Jain Colony, Bilaspur, Distt. Yamuna Nagar (Haryana)135003.
91. Sunil Kumar S/o. Sh. Ved Parkash, aged 40 years, lastly posted at Govt. Model High School, Sector 28-C, Chandigarh, resident of Near Dwarka Atta Chakki, VPO Shahzadpur, Distt. Ambala

- (Haryana)-134203.
92. Sneh Lata D/o. Sh. Gulab Singh, aged 44 years, Lecturer in Physics, relieved from Govt. Model Senior Secondary School, Sector 19, Chandigarh, resident of House No. 706, Sector 21, Panchkula-134107.
93. Sikander Singh S/o. Sh. Budhi Singh, aged 41 years, at present TGT Science (Non Medical) (regular), posted at Govt. Model Senior Secondary School, Dhanas, UT., Chandigarh, resident of House No. 3068, HBC, Dhanas, UT., Chandigarh-160014.
94. Shyam Lal S/o. Sh. Balak Ram, aged 41 years, relieved as TGT (Science Non Medical), Govt. Model High School, Sector 28-D, Chandigarh, resident of Village Baghi, PO Dinoula, Tehsil Sadar, Distt. Bilaspur. (Himachal Pradesh)-493113.
95. Anchala Sharma D/o. Sh. Ram Sharma, aged 38 years, at present JBT Teacher (regular), Govt. Model High School, Vikas Nagar, Mouli Jagran, UT., Chandigarh, resident of House No. 468, Sector 11, Panchkula-134107.
96. Manisha Sharma D/o. Sh. Prem Chand, aged 41 years, at present TGT Sanskrit (regular), posted at Govt. Senior Secondary School, Raipur Khurd, UT., Chandigarh, resident of House No. 547, Harmilap Nagar, Baltana, Distt. Mohali-160068.
97. Sanjeev Sharma S/o. Sh. Ravi Dutt Sharma, aged 40 years, at present JBT Teacher (Regular) posted at Govt. Primary School, Sector 20, Panchkula, resident of House No. 1186, Sector 4, Panchkula-134107.
98. Bajinder Kumar S/o. Late Sh. Dharamveer, aged 43 years, lastly posted at Govt. High School, Sector 24-A, Chandigarh as JBT (on contractual basis) , resident of House No. 185-B, Prabhu Prem Puram Industrial Area, Ambala Cantt-134203.
99. Tarandeep Kaur D/o. Sh. Jagdev Singh, aged 38 years, Lecturer in Stenography English (Contract), at Present Govt. Model Senior Secondary School, MHC, Mani Majra, UT., Chandigarh, resident of House No. 4538, Sector 125, Sunny Enclave, Kharar, Distt. Mohali-160125.
100. Sonia Gagneja D/o. Sh. V.P.Gagneja, aged 41 years, Lecturer in Economics (Contract), at Present Govt. Model Senior Secondary School, MHC, Mani Majra, UT., Chandigarh, resident of Flat No. 503A, GH-111, Sector 20, Panchkula-134107
101. Monika Chathli D/o. S. Krishan Chandra Kapila, W/o. Mr. Manjeev Kumar Chathli, aged 39 years, at present Govt. Model Senior Secondary School, MHC, Manimajra, UT., Chandigarh TGT (Social Study) (regular), resident of House 691, Sector 7, Panchkula-134107.
102. Naveen Kaushik S/o. Sh. Bhim Dutt, aged 39 years, posted at Sarthak, Govt. Integration Model Senior Secondary School, Sector 12-A, Panchkula as JBT (Regular), resident of House No. 1374-F, Sector 11, Panchkula-134107.
103. Ajay Kaushik S/o. Sh. Bhim Dutt, aged 37 years, at present JBT Teacher (Regular), posted at Govt. Primary School, Dhaluwal, Panchkula, resident of House 19B, Imperial Garden, Peer Muchhala, Zirakpur, Distt. Mohali-160061.
104. Dalip Singh S/o. Sh. Manohar Singh, aged 39 years, at present JBT Teacher (Regular), posted at Govt. Primary School, Abheypur, Distt. Panchkula, resident of House No. 43, Ravindra Enclave,

- Phase-2 (Extension) Baltana, Distt. Mohali-160062.
105. Sarita Rohilla D/o. Raghnandan, aged 42 years, lastly posted at Govt. Senior Secondary School, Mani Majra Town, UT., Chandigarh, at present Govt. Primary School, Haripur, Sector 4, Panchkula as JBT (Regular) resident of House No. 1155, Sector 10 Panchkula-134107.
106. Suman Rohilla D/o. Sh. Lachhi Ram, aged 44 years, lastly posted at Govt. Model Senior Secondary School, Sector 10, Chandigarh, at Present Govt. Primary School, Manakpur Devi Lal, Pinjore, Panchkula, as JBT (Regular), resident of House No. 546 B-2, Bitna Road, Pinjore-134107.
107. Kiran Devi D/o. Sh. Balraj, W/o. Sh. Ramkesh, aged 41 years, lastly posted at Govt. High School, Mauli Jagran, UT., Chandigarh at present Govt. Primary School, Rally, Sector 12-A, Panchkula as JBT (Regular), resident of House No. 12-A, New Chaudhary Complex, Rally, Sector 12-A, Panchkula-134107
108. Rajinder Singh S/o. Sh. Malkit Singh, worked on contract basis as Master Social Study at Govt. High School, Raipur Khurd, UT., Chandigarh, at present Govt. Model Senior Secondary School, Dhanas, UT., Chandigarh as S.S. Master (regular), resident of Village Dhano Tehsil Malerkotla, Distt. Sangrur, Punjab-148001.
109. Virender Singh S/o Rameshwar, aged 40 years, lastly posted at Govt. Primary School, Maloya Colony, UT., Chandigarh, at present Govt. Senior Secondary School, Kasuhan, Distt. Jind (regular) as JBT, R/o. Village Khatkar, Distt. Jind (Haryana)-126101.
110. Bijender Singh S/o. S. Balwaan Singh, aged 39 years, at present Govt. Primary School, Chandoli, Distt. Sonipat as JBT (Regular), R/o. VPO Paanchi Jattan, Distt. Sonipat (Haryana)-131101
111. Rajesh S/o. Late Sh. Ravi Dutt, aged 43 years, lastly posted at Govt. Model Primary School, Sector 45, Chandigarh (on contractual basis), at present Govt. Primary School, Model Town Karnal, as JBT (Regular), resident of Subhri, Distt. Karnal (Haryana)-132001.
112. Jangsher Singh S/o. Sh. Genda Ram, aged 44 years, JBT, Govt. Girls High School, Sector 25, Chandigarh, resident of House 2001/7, Basant Vihar, Kalka, Distt. Panchkula (Haryana)-134107
113. Surinder Pal S/o. Sh. Ram Sawroop, JBT Contract, lastly posted at Govt. High School, Mouli Jagran, UT, Chandigarh, resident of VPO Morni Hills Distt. Panchkula-134107.
114. Bali Ram S/o. Sh. Khushi Ram, aged 42 years, lastly posted at Govt. High School, Kaimbwala, UT., Chandigarh, at present Govt. Primary School, Kharak Mangoli, Panchkula as JBT (Regular), resident of Village Bhuri, PO Morni, Distt. Panchkula-134107
115. Shamsher Singh S/o. Sh. Om Pal Singh, aged 44 years, lastly posted at Govt. Senior Secondary School, Behlana, UT, Chandigarh at present Govt. Middle School, Sector 33-B, Chandigarh as TGT (Social Study) regular, resident of House No. 1401, Silver City Towers, Silver City Main, Zirakpur, Distt. Mohali-160033
116. Nirmala D/o. Sh. Nand Lal, aged 38 years, lastly posted at Govt. High School, Daddu Majra, UT. Chandigarh as SS Mistress (on contractual basis), at present Govt. High School, Daddu Majra, UT., Chandigarh, resident of House No. 410, Daddu Majra Colony, Sector 38 (West), Chandigarh-160038.
117. Priti Sharma D/o Sh. Hari Om Sharma W/o. Sh. Naveen Kaushik, at present JBT Teacher, posted at Govt. Senior Secondary School,

- Mouli Jagran, UT., Chandigarh, resident of House No. 568-B, Saini Vihar Part-2, Baltana, Zirakpur, Distt. Mohali-160065.
118. Madhu Bala W/o. Sh. Satish Kumar Sharma, aged 53 years, at present Govt. Model Senior Secondary School, Sector 28-D, Chandigarh as S.S. Mistress, resident of House No. 730, Sector 7-B, Chandigarh-160066.
119. Baldev Kumar S/o. Sh. Bahadur Chand, aged 42 years, lastly posted at Govt. Primary School, Mouli Colony, UT. Chandigarh at present posted at Govt. Primary School, Jallah, Distt. Panchkula, resident of VPO Mandhana, Via Morni Hills, Tehsil and Distt. Panchkula-134107.
120. Rajesh Kumar S/o. Sh. Patia Ram, aged 47 years, at present posted at Govt. High School, Kaimbwala, UT., Chandigarh, resident of VPO Morni, Tehsil and Distt. Panchkula-134107.
121. Amar Nath S/o. Sh. Gurdia Ram, aged 40 years, lastly posted at Govt. Model High School, Sector 29-A, Chandigarh (on contractual basis), resident of Village Balag, PO Morni, Distt. Panchkula-134107
122. Shalini Sharma d/o. Sh. Sushil Kumar, aged 38 years, lastly posted at Govt. High School, Mauli Colony, UT., Chandigarh (on contractual basis), at present Govt. Model High School, Behlon, Panchkula (Haryana) (on regular basis), resident of Village Behlon, PO Morni, Distt. Panchkula-134107.
123. Surender Pal S/o. Sh. Om Parkash, aged 38 years, lastly posted at Govt. Model High School, Sarangpur, UT., Chandigarh (on contractual basis), resident of House No. 1742, Urban Estate, Jind (Haryana)126101.
124. Mahabir Singh S/o. Sh. Ram Chander, aged 38 years, lastly posted at Govt. High School, Behlana, UT., Chandigarh (on contractual basis), resident of House No. 3155, Urban Estate, Jind (Haryana)126101.
125. Neeraj S/o. Sh. Karna, aged 38 years, lastly posted at Govt. High School, Sector 38, Chandigarh (on contractual basis), resident of House No. 4759, Sector 11, Jind (Haryana)-126101
126. Vikas Malik S/o. Sh. Jagdish Chander, aged 38 years, lastly posted at Govt. Senior Secondary School, Karsan, UT., Chandigarh (on contractual basis), resident of House No. 4390 Urban Estate, Jind (Haryana)-126101.
127. Ramesh Kumar S/o. Sh. Pritam Singh, lastly posted at Govt. High School, Hallo Majra, UT., Chandigarh, resident of House No. 4633, Sector 11, Urban Estate Jind (Haryana)-126101
128. Rajesh Kumar S/o. Sh. Raghu Nath, aged 38 years, lastly posted at Govt. Model High School, Sector 43-A, Chandigarh (on contractual basis), resident of House No. 261-A, M.S. Enclave, Dhakoli, Zirakpur, Distt. Mohali-160102.
129. Tripta D/o. Sh. Ram Gopal, aged 30 years, lastly posted at Govt. Model High School, Mouli Colony, UT., Chandigarh (on contractual basis), resident of House No. 1143, Sector 21, Panchkula-134107.
130. Ashok Kumar S/o. Sh. Raj Kumar, aged 40 years, lastly posted at Govt. High School, Sector 28-C, Chandigarh (on contractual basis), resident of House No. 1454, Sector 4, Kurukshetra-136118.
131. Rupesh Bhardwaj S/o. Sh. Bhagat Ram, aged 39 years, lastly posted at Govt. Primary School, Burial, UT. Chandigarh , resident of House No. 1308, Sector 11, Panchkula-134107.

... APPLICANTS

VERSUS

1. Union of India through Secretary, Department of Education, Govt. of India, North Block, New Delhi-110001.
2. Secretary, Department of School Education, Chandigarh Administration, U.T. Secretariat, Sector-9, Chandigarh-160009.
3. Director School Education, Chandigarh Administration, U.T. Secretariat Building, Sector-9, Chandigarh-160009.
4. District Education Officer (S), Chandigarh Administration, Vatika School Complex, Sector-19, Chandigarh-160019.

... RESPONDENTS

2. O.A. No.60/1278/2018

1. Bhawna Arora D/o Sh. K.D. Arora, W/o Sh. Munish Kumar, aged 42 years, at present Math Mistress-Group 'B' (on contract) at Govt. Model Senior Secondary School, Daddu Majra Colony, Sector-38 (W) Chandigarh, resident of House No.2154 Sector 71, Mohali-160071.
2. Kirandeep Kaur D/o Malkiat Singh W/o Vikas Saini, aged 44 years, lastly posted at Govt. Senior Secondary School, Sector-10, Chandigarh, as TGT Social Science (on contract basis) resident of House No.603, Phase-6, Mohali-160062.
3. Nisha D/o Sh. Roshan Lal Goel, aged 40 years, at present TGT (Punjabi) (regular) posted at Govt. Model Senior Secondary School, Sector-16, Chandigarh, resident of House No.135, Sector 44A, Chandigarh-160015.
4. Dev anand S/o Sh. Chander Bhan Chaudhary, aged 41 years, Fine Arts Master, now regular posted at Govt. Model High School, Sector 41-D (Badheri), UT, Chandigarh, resident of House No.879-A, Sector 43-A, Chandigarh-160047.
5. Davinder Kaur D/o Sh. Kirpal Singh, aged 42 years, at present JBT (regular) posted at Govt. Model Senior Secondary School, Sector-56, Chandigarh, resident of House No.58 KSB, Royal Homes, Kharar-160056.
6. Surjit Singh, S/o Sh. Ram Kishan, aged 42 years, lastly posted at Govt. High School, Sector-11, Chandigarh, as JBT (on contract basis) resident of House No.578/9, Vishwakarma Colony, Jind, Haryana-126101.
7. Naresh Kumar S/o Sh. Ram Chander, aged 43 years, lastly posted at Govt. Primary School, Sector-52, Chandigarh as JBT (on contract basis) R/o House No.981, Ward No.28, Sharma Nagar, Bhiwani Road Bye-pass, Jind, Haryana-126101.
8. Gurjot Kaur D/o Swaran Singh, aged 44 years, at present TGT at Govt. Model High School, Sector-12, Chandigarh, resident of House No.32, Khuda Jassu, UT, Chandigarh-160013.

9. Sarita Satija W/o Ravi Satija, aged 45 years, at present TGT (Maths Mistress) Govt. Model Senior Secondary School, Daddu Majra Colony, Sector 38(W) Chandigarh, resident of House No.648/20-A, Chandigarh-160038.
10. Yogita Yadav D/o Sh. B.R. Yadav, aged 42 years, at present TGT, Social Studies (under SSA) posted at Govt. Model High School, Vikas Nagar, Mauli Jagran, Chandigarh, R/o flat No.004GF, The Hermitage Park, K-Area Road, Near Gurudwara Bauli Sahib, Zirakpur-160013.
11. Neeru Rani D/o Sh. Ved Parkash Gupta, W/o Rajiv Goel, aged 43 years, at present Lecturer in Accountancy, now posted at Govt. Model Senior Secondary School, Sector 35-D, Chandigarh, resident of House No.195, Sector 20-A, Chandigarh-160020.
12. Rajeev Kumar S/o Sh.Megh Shyam, aged 39 years, lastly posted at Govt. Model High School, Sector 39-C, Chandigarh (on contract basis), R/o VPO Ambli, Tehsil Naraingarh, District Ambala-134203.
13. Kiran Sood D/o Anup Raj, aged 41 years, at present JBT at Govt. Primary School-2, Manimajra, Chandigarh, resident of VPO Morni Hills-134107.
14. Sanjay S/o Shankar Lal Gupta, aged 37 years, lastly posted at Govt. High School, Sector-38B, Chandigarh as JBT R/o House No.6-B, Noor Villa-2, Khanpur Kharar, District Mohali-160066.
15. Sonia D/o B.M. Kapoor, aged 42 years, lastly posted at Govt. Model Senior Secondary School, Sector-20 D, Chandigarh, as English Lecturer (on contract basis) R/o Tulip Tower 703, Omaxe RPS, Sector 41-42, Green Valley, Faridabad-121010.
16. Meenu Singla, D/o Vishnu Sawrups, W/o Ravi Gupta, aged 41 years, lastly posted at Govt. Model High School, Sector-44, Chandigarh as TGT (Social Studies) now regular posted at Govt. Model Senior Secondary School, Sector-38, Chandigarh, R/o House No.252, Bank Colony, Gobind Nagar, Naya Gaon, Distt. Mohali, Punjab-160014.
17. Bhupinder Singh S/o Raghbir, aged 38 years, lastly posted at Govt. High School, Sector-47, Chandigarh as JBT, (on contract basis), now regular posted at Govt. Model High School, Sector-25, Chandigarh as JBT, R/o H. No.323, Near Bhawani Mata Mandir, Khuda Ali Sher, Chandigarh-160014.
18. Jitender S/o Sh. Ram Bhagat Singh, aged 41 years, lastly posted at Govt. Model High School Khuda Jassu as JGT (Social Studies), (on contract basis), now regular at Govt. Model High School Khuda Jassu Chandigarh, R/o H. No.12, Amrit Kunj, Khuda Ali Sher, Chandigarh-160014.
19. Neetu D/o Surinder Singh, W/o Pawan Kumar Hooda aged 41 years, lastly posted at Govt. Model High School, Sector-12, Chandigarh as DPE (TGT) now at present regular posted at Govt. Model High School, Sector-20 D, Chandigarh, R/o H. No.1243/2, Sector 21B, Chandigarh-160021.
20. Sharanjit Kaur D/o Sh. Raghbir Singh Chahal, aged 39 years, TGT Social Studies (as Guest Faculty), at Govt. Model Senior Secondary

- School, Sector-10, Chandigarh R/o House No.1109, Sector-42 B, Chandigarh-160042.
21. Rajni D/o Sh. Manjit Singh, aged 39 years TGT Social Studies (as Guest Faculty), at Govt. Model Senior Secondary School, Sector-10, Chandigarh, R/o House No.3025, Sector 37-D, Chandigarh-160037.
 22. Sonika Sidhu, D/o Tarlok Singh Bhullar, aged 37 years, TGT Science (as Guest Faculty), at Govt. Model Senior Secondary School, Sector-10, Chandigarh, R/o House No.2094, Sector-21 C, Chandigarh-160021.
 23. Monisha D/o Sahib Chand, aged 46 years, Punjabi Teacher at present regular posted at Govt. Model Senior Secondary School, Sector-10, Chandigarh, R/o H. No.3144, Sector 24D, Chandigarh 160024.
 24. Deepinder Bhatia, D/o Satinder Pal Singh Bhatia, aged 44 years, TGT (Social Studies) at present regular posted at Govt. Model Senior Secondary School, Sector-10, Chandigarh R/o H. No.626, Phase-2, Mohali-160055.
 25. Minakshi Sharma, D/o Sh. Kaladhar Sharma, aged 39 years, lastly posted at Govt. Model Senior Secondary School, Sector 33-D, Chandigarh as JBT (on contract basis) R/o Khurdban via Radaur, District Yamuna Nagar-135003.
 26. Harjinder Kaur D/o Sh. Inderjit Singh, aged 41 years, lastly posted at Govt. Model Senior Secondary School, Sector 33/D, Chandigarh as JBT (on contract basis), resident of Vill & PO Jandpur, Tehsil Kharar, Distt. Mohali-160056.
 27. Rajiv Sharma S/o Sh. Ravi Dutt Sharma aged 41 years, at present JBT posted at Govt. High School Hallomajra, R/o House No.289, Dashmesh Colony, Dhakoli, Zirakpur-160102.

All the applicants are group-B employees.

**... APPLICANTS
VERSUS**

1. Union of India through Secretary, Department of Education, Govt. of India, North Block, New Delhi-110001.
2. Secretary, Department of School Education, Chandigarh Administration, U.T. Secretariat, Sector-9, Chandigarh-160009.
3. Director School Education, Chandigarh Administration, U.T. Secretariat Building, Sector-9, Chandigarh-160009.
4. District Education Officer (S), Chandigarh Administration, Vatika School Complex, Sector-19, Chandigarh-160019.

... RESPONDENTS

PRESENT: Sh. Ranjivan Singh, counsel for the applicants.
Sh. Arvind Moudgil, counsel for the respondents.

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J):-**

1. M.A. No.60/1632/2018 and M.A. No.60/1633/2018 have been filed in both the OAs under Rule 4(5)(a) of the C.A.T. (Procedure) Rules, 1987, seeking permission to allow the applicants to file joint petition. For the reasons stated therein, the same are allowed.
2. This order shall dispose of the above captioned two O.As. as they involve identical facts, questions of law and relief claimed therein and likewise is also requested by learned counsel for the parties. For convenience, facts are taken from the case of Raj Mohan Singh & Ors. vs. UOI & Ors.
3. By means of present O.A., the applicants are seeking following relief(s):-
- "8. For directing the respondents to recalculate the salary of all the applicants w.e.f. date of their initial appointment/joining keeping in view the Basic Pay alongwith DA (Dearness Allowance) as revised from time at par with their regular counterparts in terms of the judgment dated 8.12.2003 (Annexure A-3) passed by this Court in OA No.810/CH/2003 (Jaspal Kaur etc. vs. UOI) and as upheld by the Hon'ble Punjab & Haryana High Court vide its judgment dated 23.03.2005 (Annexure A-4) and further by the Hon'ble Supreme Court of India vide its judgment dated 4.3.2013 (Annexure A-6) and further in view of the ratio/spirit of the judgment dated 12.03.2001 passed by the Hon'ble Punjab and Haryana High Court in CWP No.15116 of 1998 (Anmol Rattan and others vs. State of Punjab and others) and as upheld by the Hon'ble Supreme Court of India on 15.04.2002 vide judgment dated 15.04.2002 (Annexure A-8) and further in view of the interim order dated 6.10.2016 (Annexure A-11) as passed by the Hon'ble Punjab and Hayana High Court in CM No.12642 of 2016 in CWP No.19280 of 2011 recently followed while allowing similar relief while disposing of OA No.833 of 2017 (suman Sharma and others vs. UOI and others) on 16.07.2018 (Annexure A-10) and disburse the arrears as consequences of such recalculation of salary w.e.f. the date of their initial appointment(s) along with interest @18% p.a."

4. Sh. Ranjivan Singh, learned counsel for the applicants submitted that similar issue has already been decided by this Court in O.A. No.60/833/2017 titled **Suman Sharma and others vs. UOI & Ors.** on 16.07.2018 where the applicants therein working as contractual employee were not granted benefit of basic pay plus dearness allowance based upon the case of **Vandana Jain & Others vs. UOI & others** (O.A. No.60/33/2010 decided on 31.03.2011). Learned counsel for the applicant submitted that orders of this Court is pending for judicial review in CWP No.19280 of 2011 wherein in CM No.12642 of 2016 Hon'ble High Court has ordered to release benefit subject to furnishing affidavits to the effect that the amount released would be subject to adjustment in the event of the decision of the writ proceedings against them. Learned counsel for the applicants submitted that since applicants are similarly placed and are ready to give the aforementioned undertaking, similar order be passed in these cases also.

5. Issue notice to the respondents.
6. At this stage, Sh. Arvind Moudgil appears and accepts notice on behalf of the respondents. He is not in position to make any other submission, as already made in the case of Suman Sharma (supra), which has been relied upon by the applicants.
7. Considering above and for parity of reasons given in the indicated judgment we dispose of this O.A. in the same terms as in the case of Suman Sharma (supra), relevant para of which reads as under:-

"5. We have given our thoughtful consideration to the matter and are of the view that when the Hon'ble High Court is seized of the matter, no ruitful purpose would be served by keeping it pending here. The O.A. is disposed of in terms of order dated 31.03.2011 in the case of Vandana Jain (supra), subject to the outcome of the Writ Proceedings in that case,

which is pending before the Hon'ble High Court. Accordingly, the impugned order (Annexure A-21) is hereby quashed. We may clarify here that the applicants are bound to furnish an affidavit, in terms of order dated 06.10.2016 (supra) of the Hon'ble High Court that the amount would be subject to the adjustment in the event of the decision of the Writ Petition aforementioned goes against the respondents therein."

8. No costs.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 23.10.2018.

Place: Chandigarh.

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